

Assistant Geologist, Class-II, Recruitment Rules, 2004

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Assistant Geologist, Class-II, Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Assistant Geologist, Class-II, in the Directorate of Petroleum, namely:

<u>1.</u>.:-

These rules may be called the Assistant Geologist, Class-II, Recruitment Rules, 2004.

<u>2.</u> . :-

Appointment to the post of Assistant Geologist, Class-II, in the Directorate of Petro- leum shall be made either,

(a) by promotion of a person of proved merit and efficiency from amongst the persons who;

(i) have worked for not less than seven years in the cadre of Geological Assistant, Class-III, in the Directorate of Petroleum;

(ii) have passed the prescribed departmental examination;

(iii) possesses the educational qualification prescribed in clause (b) of the Rule 3;

(iv) have passed the qualifying examination for computer knowledge as may be prescribed by the Government from time to time. The provision as contained in (iv) above shall be applicable from 1.7.2005 :

Provided that where an appointing authority is satisfied that a person having the experience specified above is not available for promotion and that, it is necessary in the public interest to fill up the post by promotion even if a person having experience for a lesser period, it may, for the reasons to be recorded in writing, promote such person who possesses experience of a period of not less than two-thirds of the period, specified above, or

(b) by direct selection.

<u>3.</u> . :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall

(a) not be more than 33 years of age,

(b) possess a Bachelor's degree with second class in Geology or applied Geology from a University established by law in India or a deemed University as provided in Sec. 3 of the University Grant Commission Act, 1956;

(c) have about five years of experience of actual field investigation pertaining to a variety of crude oil or Natural Gas with the organization engaged in the exploration and production of crude oil or Natural Gas-other petroleum products;

(d) possess adequate knowledge of Gujarati or Hindi or both;

(e) possess the basic knowledge of computer application equivalent to course on computer concepts (CCC) of Department of Electronic Accreditation of Computer Courses (DOEACC)Society or of the level as may be prescribed by the Government from time to time :

Provided that the upper age limit may be relaxed in case of a candidate who possesses exceptionally good qualification or experience or both:

Provided further that upper age limit may be relaxed in favour of a candidate who is already in the service of the Government of Gujarat in accordance with the provisions of the Gujarat Civil Services Classification and Recruitment (General) Rules, 1967, as amended from time to time.

<u>4.</u>.:-

A candidate appointed by direct selection shall be on probation for a period of two years. <u>5.</u>.:-

The selected candidate shall be required to pass the departmental examination and examination in Hindi or Gujarati or both in accordance with the rules made in that behalf by the Government from time to time.

<u>6.</u>.:-

A candidate appointed either by direct selection or by promotion shall have to undergo such training as may be prescribed by the Government from time to time.

7. . :-

The selected candidate shall be required to furnish security and surety bonds for such amount, in such form and for such period as may be prescribed by the Government from time to time.